

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No. 05/E.V./2023

Date : 05/04/2023

The applications are invited for preparing a panel of Advocates as "Guardian-Ad-Litem" for the year 2023

Therefore, the willing Advocates may submit their applications in the enclosed proforma to the Registrar (Admn.), Principal Seat at Jodhpur/ Jaipur Bench Jaipur latest by **28 April, 2023**. The preference shall be given to the experienced advocates.

BY ORDER

REGISTRAR (ADMN.)

No. Gen/LP/19/01/2022/5C-I/986

Date : 05/04/2023

Copy forwarded to the following with a request for vide circulation for notice amongst the learned Member of the Bar :-

1. The Secretary, Bar Council of Rajasthan, Jodhpur.
2. The President, Rajasthan High Court Advocate's Association, Jodhpur.
3. The President, Rajasthan High Court Lawyer's Association, Jodhpur.
4. The President, Rajasthan High Court Advocate's Association, Jaipur.
5. The Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur for display on the Notice Board.
6. The Court Officer, Rajasthan High Court, Jodhpur to display on the Notice Board.


REGISTRAR (ADMN.)

